

Anti-Untouchability Propaganda Programmes on A.I.R.

*1522. Shri B. S. Murthy: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any project for anti-untouchability propaganda programmes on the All India Radio;

(b) if so, the frequency of the same; and

(c) the important subjects dealt with?

The Minister of Information and Broadcasting (Dr. Keskar): (a) All India Radio has been broadcasting, for many years now, programmes dealing with removal of untouchability.

(b) There is no fixed frequency.

(c) A list of important subjects dealt with is placed on the Table of Lok Sabha. [See Appendix IV annexure No. 66].

Asian Regional Nuclear Centre

*1523. Shri Shivananajappa: Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 193 on the 23rd July, 1957 regarding the establishment of Asian Regional Nuclear Centre in Manila and state whether the Indian delegation which attended the Working Group meeting held at Washington, has submitted its report?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir. The report is treated as confidential.

Outlay in Punjab under the Second Five Year Plan

*1524. Shri D. C. Sharma: Will the Minister of Planning be pleased to state:

(a) whether the outlay under the Second Five Year Plan for the reorganised State of Punjab has been fixed; and

(b) if so, the total amount fixed?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Rs. 162.68 crores.

Manufacture of Fertilisers

*1525. { Shrimati Tarkeshwari
Sinha:
Dr. Ram Subhag Singh:
Shri Kasliwal:
Shri Naushir Bharucha:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to negotiate with Burmah-Shell for the supply of latter's Oil refinery gas for the manufacture of fertilizers in Bombay;

(b) the expected price that is proposed to be offered; and

(c) the amount of gas that will be made available?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir; negotiations are already under way.

(b) and (c). As these matters are still under negotiation, it will not be advisable to furnish the information.

Recasting of State Plans

*1526. Shri Sanganna: Will the Minister of Planning be pleased to state:

(a) whether a note was issued to all the State Governments to recast the plans in consequence of the reorganization of states; and

(b) if so, the progress made in this direction?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b) Shortly before the re-organisation of States came into effect, the Programme Administration Advisers of the Planning Commission discussed with the States concerned the lines—along which their development programmes under the Second Five Year Plan were to be recast. No discussions were held with States which